

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/218(KB)2017
COMP.APPL/386(KB)2020, COMP.APPL/146(KB)2018,
COMP.APPL/989(KB)2018, COMP.APPL/967(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	ARUN KUMAR AGARWAL VS EURO STRIPS PVT.LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Petitioner
Mr. Dripto Majumdar, Adv.]
Mr. Riyanshu Agarwal, Adv.]

Mr. Anjan Kumar Roy, PCS] For the Respondent Nos.1, 3, 4 and 6

ORDER

1. Learned Counsel for the Petitioner present. Learned Authorized Representative for the Respondent Nos.1, 3, 4 and 6 present.
2. Heard the learned Counsel appearing for the Respondent Nos.1, 3, 4 and 6 in part.
3. Learned Counsel for the parties are directed to file written notes of arguments before the next date of hearing.
4. List this matter for continuation of arguments on **14th May, 2024 at 12 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**